

Week Ending **15.03.2019**
(Week 11/19)

F. No. 296/4/2019- CX-9
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

New Delhi, dated the 18.03.2019

Office Memorandum

Subject:- Weekly Report in respect of important developments in CBIC for the week –11.03.2019 to 15.03.2019- reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week –11.03.2019 to 15.03.2019.

1. Administrative Changes:-

- Order regarding extension of tenure of deputation with United Nation in respect of Shri Rajeev Yadav, IRS(C&CE), has been issued vide Office Order No. 35/2019 dated 13.03.2019.

2. Legislative Changes:-

- Notification No. 07/2016-Cus, dated 15.03.2019 has been issued to amend Notification No. 152/2009-Customs dated 31.12.2009 so as to grant tariff concession in respect of goods under tariff sub heading 4809 90 imported from Korea RP under the India-Korea Comprehensive Economic Partnership Agreement (CEPA).
- Notification No. 13/2019-Cus(ADD), dated 14.03.2019 has been issued to prescribe provisional assessment for ‘Saturated Fatty countries by M/s PT. Energi Sejahtera Mas (producer) Indonesia through M/s Sinarmas Cespa Pvt. Ltd. (exporter/trader) Singapore and imported into India.

(Hemambika R. Priya)
Pr. Commissioner(Coordination)

1. Chairman, CBIC
2. Member (IT)
3. Member(CX, ST, GST & Legal)
4. Member(Budget & Investigation)
5. Member(Admn)
6. Member & Pr. DG, DGGI, Delhi
7. Member & Pr. Director General, DG(Systems), Delhi

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